

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)**

**Item No. 14  
CP No. 122/59-241-242/JPR/2020  
Under Section 59-241-242 of  
Companies Act, 2013**

**In the matter of:**

**Nawneet Somani & Ors.**

**...Petitioners**

**Versus**

**Prem Somani Share Brokers Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Naresh Kumar Sejvani, Adv.  
For the Respondent : Vrinda Lakhotia, Adv.

**ORDER**

Heard Mr. Naresh Kumar Sejvani, Adv. appeared on behalf of the Petitioner and Ms. Vrinda Lakhotia, proxy counsel appeared on behalf of Mr. Samay Maheshwari, Adv. for R-2 & 3. Parties are further directed to remain present before this Tribunal on the next date of hearing. List the matter before the regular bench on 10.07.2024.

**Interim order, if any, shall continue till the next date of hearing.**

*-Sd-*  
(Rajeev Mehrotra)  
Technical Member

*-Sd-*  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024